

ITEM NO.501

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWRIT PETITION(S)(CIVIL) NO(S). 23/2016

THE ANIMAL WELFARE BOARD OF INDIA &amp; ORS.

PETITIONER(S)

VERSUS

UNION OF INDIA &amp; ANR.

RESPONDENT(S)

With

W.P.(C) No. 6/2018 (PIL-W)  
(FOR ADMISSION)

W.P.(C) No. 10/2018 (PIL-W)

SLP(C) No. 3528/2018 (IX)

W.P.(C) No. 1193/2017 (PIL-W)

W.P.(C) No. 1152/2018 (PIL-W)

W.P.(C) No. 24/2016 (PIL-W)  
(with IA No. 15/2016 - INTERVENTION APPLICATION, IA No. 11/2016 -  
INTERVENTION APPLICATION, IA No. 7/2016 - INTERVENTION APPLICATION,  
IA No. 67113/2017 - INTERVENTION/IMPLEADMENT & IA No. 5/2016 -  
PERMISSION TO APPEAR AND ARGUE IN PERSON)W.P.(C) No. 25/2016 (PIL-W)  
IA No. 1/2016 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 26/2016 (PIL-W)

W.P.(C) No. 27/2016 (PIL-W)

W.P.(C) No. 88/2016 (PIL-W)

W.P.(C) No. 1011/2017 (PIL-W)

W.P.(C) No. 1059/2017 (PIL-W)  
( FOR STAY APPLICATION ON IA 112823/2017)

W.P.(C) No. 1188/2017 (PIL-W)

**T.C.(C) No. 60/2021 (XVI-A)**

**Date : 30-11-2022 These matters were called on for hearing today.**

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UPON hearing the counsel the Court made the following  
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List these matters tomorrow i.e. on 01.12.2022.

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(RENU KAPOOR)  
ASSISTANT REGISTRAR